COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR NO. 664 OF 2007

Dated: 11th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Purvanchal Vidyut Vitran Nigam Ltd.& Anr. ….Appellant (s)

Versus

M/s. Jalan Concast Ltd. ....Respondent (s)

Counsel for the Appellant(s) : -

ORDER

This appeal is pending before this Tribunal from the year 2007. The appellant has not taken any steps to cure the defects. It was listed before us on 01.06.2016. Nobody was present on behalf of the appellant on that day. Today again nobody is present on behalf of the appellant. It appears, therefore, that the appellant is not interested in prosecuting the matter. The appeal is, therefore, dismissed for want of prosecution.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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